

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 4**

**IA 1825/2024 (NEW IA) IN C.P. (IB)/1267(MB)2017**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **22.04.2024**

NAME OF THE PARTIES:    **PUNJAB NATIONAL BANK VS LINKSON**  
**INTERNATIONAL LTD.**

Section 7 of the Insolvency and Bankruptcy Code, 2016 & Regulation  
44(2), Liquidation process Regulation, 2016

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**ORDER**

**IA 1825/2024 (NEW IA) IN C.P. (IB)/1267(MB)2017**

- 1) None present for the Applicant, when the matter is called out.
- 2) Stand over to 23.04.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare